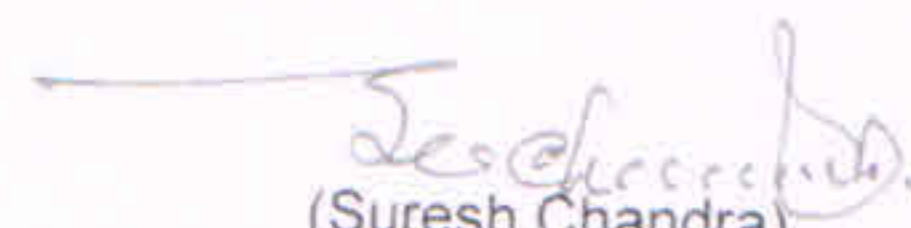


F.No.36(6/2014-Judl.(Pt.I)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
Judicial Section

Shastri Bhavan, New Delhi
New Delhi 18th September, 2015

ORDER

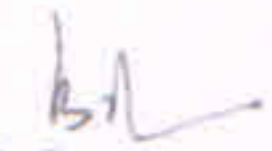
In continuation of the respective orders dated 21.11.2014 and 04.08.2015 regarding appointment of Shri Ardhendumauli Kumar Prasad and Shri B.V. Niren as Standing Counsel in the National Green Tribunal, it has been decided by the competent authority in this Department that the allotment of the cases among both the Standing Counsels will be made by the Incharge, Litigation (HC) Section and in case the notices are received by the Standing Counsel on behalf of Union of India they may forward the same to the In-charge, Litigation (HC) Section for allotment.


(Suresh Chandra)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. Shri Ardhendumauli Kumar Prasad, Advocate, H-11, Lower Ground Floor, Lajpat Nagar-III, New Delhi-110024.(M)-9818612800. 9350222800 E-mail:ardhendu@ardhendumauli.com.
2. Shri B.V. Niren, Advocate, 459, Lawyers Chambers, Delhi High Court, New Delhi-110003 Tel.:011-23383182 (M)-995839912.
3. The Registrar, National Green Tribunal, New Delhi.
4. The Incharge-Lit.(HC), Delhi High Court, New Delhi
5. All Central Government Ministries/Department, as per the list.
6. Secretary, Ministry of Urban Development w.r.t. D.O.No.C-18011/1/2013-Admn.1, dated 25.11.2013.
7. NIC Cell with the request to upload this order in the website.


(B.S. Sharma)
Supdt.(L)(Judicial)